

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 355 of 1995

FRIDAY THIS THE 10TH DAY OF MARCH, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

1. K.Jayakumar, Khalasi Helper, Staff No.V/M 443,
Carriage & Wagon Wing,
Trivandrum Central Railway Station,
Trivandrum.
2. P.Vijayakumar, Khalasi Helper, Staff No.V/M 442,
Carriage & Wagon Wing, Trivandrum Central
Railway Station, Trivandrum.
3. V.Ganesan, Khalasi Helper, Staff No.V/M 441.
Carriage & Wagon Wing, Trivandrum Central
Railway Station, Trivandrum.
4. P.C.Radhakrishnan,
Air Conditioning Khalasi Helper
Staff No.V/M 439,
Office of the Sr.Electrical Foreman
(Air Conditioning), Trivandrum Central
Railway Station, Trivandrum. ... Applicants

(By Advocate Mr. T.C.G.Swamy/Mr. Martin G.Thottan)

Vs.

1. Union of India through the
General Manager,
Southern Railway,
Park Town PO, Madras.3.
2. The Chief Personnel Officer,
Southern Railway,
Headquarters Office, Madras.3.
3. The Divisional Personnel Officer,
Southern Railway,Trivandrum.14.
4. The Divisional Personnel Officer,
Southern Railway, Palghat Divn.
Palghat. ... Respondents

(By Advocate Mr. George Joseph)

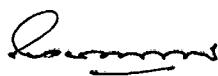
ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicants seek a direction to depute them for training as Diesel Assistants. An official may not have a right, as such, to be deputed for a training. The question for consideration is whether the rules relevant are violated or whether hostile discrimination is practiced. We find that applicants have made A4 series representations and that these representations remain unanswered in twenty six months. It will be a sad state of affairs if an employee is not able to get his superiors to look at his grievances, in that long a time. Perhaps the 26 month old representations may not be traceable now. Applicants may forward copies of the representations to second respondent and that respondent shall pass a reasoned order on the representations within eight weeks of the date of receipt of the representations and communicate the order to applicants.

2. With the aforesaid directions, we dispose of the application. No costs.

Dated the 10th day of March, 1995.



S.P. BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

ks103

List of Annexures

Annexure A4: (a) True copy of the representation dated:5.1.93 submitted by the 1st applicant addressed to the 3rd respondent.

Annexure A4: (b) True copy of the representation dt:5.1.93 submitted by the 2nd applicant addressed to the 3rd respondent.

Annexure A4: (c) True copy of the representation dt: 5.1.93 submitted by the 3rd applicant addressed to the 3rd respondent.

Annexure A4: (d) True copy of the representation dt:8.1.93 submitted by the 4th applicant addressed to the 3rd respondent.